

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:3683
ANSWERED ON:08.08.2002
COMPENSATION PAID TO DEPENDENTS
BRAJ MOHAN RAM

Will the Minister of POWER be pleased to state:

- (a) whether 11000 volts cable was fallen on Ramnavami procession three years ago which caused killing of 35 persons in Daltonganj, Jharkhand;
- (b) if so, whether compensations to the next kin of the deceased was paid by the Government of Bihar;
- (c) if so, the details thereof;
- (d) whether the team sent by his Ministry has submitted its report to the Government;
- (e) if so, the details thereof; and
- (f) the action taken by the Government thereon?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI JAYAWANTI MEHTA)

- (a) : Yes, Sir. According to Bihar Government twenty-eight persons died and four were injured in the accident that took place in the late night of 12.4.2000.
- (b) & (c) : Bihar Government has sanctioned ex-gratia of Rs.1.0 lakhs to the next ofkin of the persons died in the accident and Rs.20,000 to persons injured.
- (d) to (f) : A team of CEA officers was deputed for investigation. The team found that the unfortunate human tragedy from the electrical accident occurred due to fiddling of live electric wires by some elements in the religious procession, having scant regard for public property or safety. The improper maintenance of the feeding line particularly in respect of the protective devices and auxiliary control supply aggravated the situation. The Government of Bihar has informed that on the basis of the recommendation of this team corrective steps have been taken to prevent re-occurrence of such mishappenings in future.